

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 502/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2018.**

NAME OF THE COMPANY: M/s. Ess Ess Exim Pvt.Ltd.


SECTION OF THE COMPANIES ACT: 252(1)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Ms. Reena Jain, PCS

ORDER

No notice has been issued to the ROC in this case. Let the steps be taken to issue notice to the ROC returnable on 30th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)